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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No.

Jayanti Lal Modi U.O. 8 & or
..... Versus
.....

Date of Order	RA NO. 17/2000 (Orders NO. 35/94)
18.7.2000	Mr. Anurag Kulshrestha, Proxy Counsel to Mr. Virendra Lodha, Counsel for the applicant- The learned counsel for the applicant Seeks permission to withdraw the Review Application Permission granted. Review Application is dismissed as withdrawn. No costs.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (B. S. RAIKOTE) Vice Chairman 28/7/20 Jm no Jm